

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/183/(ND)/17

In the matter of :

M/s. Lloyd Rocfibres Limited

.. PETITIONER

SECTION :

Under Section 441 (96) (1)

Order delivered on 03.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner.

Post the matter for the appearance of the petitioner on 04.10.2017.

Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
03.10.2017